

श्री केशर पांडे : एक्सीडेंट्स के बारे में मैं लेटेस्ट आपको बता देता हूँ कि तमिलनाडु एक्सप्रेस में कितने मरे और कितने जखमी हुए।

MR. DEPUTY-SPEAKER : You have also again gone to Tamilnadu.

श्री केशर पांडे : तमिलनाडु एक्सप्रेस के एक्सीडेंट में 16 ग्रामदमी मरे हैं और 84 इंजर्ड हुए हैं जिसमें 26 सीरियसली इंजर्ड हैं और 58 को सिम्पल इंजरी लगी है।

मैं एक बात और बताना चाहता हूँ। यह सप्लीमेंटरी बजट है सब सदस्यों के प्वाइण्ट्स को मैंने लिखा है सब का नोट हुआ है, सब का जवाब देना मुश्किल है। एक बात जैसे बिहार के बारे में लोगों ने कही। सबसे बड़ा काम है बिहार में गंगा पर पुल बनाने का, मैं यह कहना चाहता हूँ कि इस पर पुल बनेगा, इसमें कोई संदेह नहीं है।

इन्हीं शब्दों के साथ मैं अपनी बात समाप्त करता हूँ।

MR. DEPUTY-SPEAKER : No clarification. If you have got any point to be clarified, you meet him in his chamber and get the reply. If the House agrees, I am going to put all the cut motions to the vote of the House.

SEVERAL HON. MEMBERS : Yes.

MR. DEPUTY-SPEAKER : Now I shall put all the cut motions to the vote of the House.

*Cut Motions Nos. 1 to 16, 21 to 23, 30 to 33, 41 to 48, and 50 to 53. were put and negatived.*

MR. DEPUTY-SPEAKER : Now I shall put Supplementary Demands for grants (Railways) for 1981-82 to the vote of the House. The question is :

"That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 1982, in respect of the heads of Demands entered in the second column thereof—Demand Nos. 2 and 16".

*The Motion was adopted*

*Supplementary Demands for Grants (Railways) for 1981-82 voted by Lok Sabha*

No. of Demand	Name of Demand	Amount of Demand for Grant voted by the House
1	2	3
2	Miscellaneous Expenditure (General)	45,00,000
16	Assets—Acquisition, Construction and Replacement Other Expenditure	7,29,00,000

17.40 hrs.

APPROPRIATION (RAILWAYS) NO.  
5 BILL, 1981.

THE MINISTER OF RAILWAYS  
(SHRI KEDAR PANDEY) : I beg to move

for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Funds of India for the services of the financial year 1981-82 for the purposes of Railways.

MR. DEPUTY-SPEAKER : The question is :

Clause 1, the Enacting Formula' and the Title were added to the Bill.

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1981-82 for the purposes of Railways."

SHRI KEDAR PANDEY : I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

SHRI KEDAR PANDAY : I introduce the Bill.

*The Motion was adopted.*

† I beg to move :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1981-82 for the purposes of Railways, be taken into consideration."

17:45 hrs.

SUPPLEMENTARY DEMANDS †† FOR GRANTS (GENERAL), 1981-82

MR. DEPUTY-SPEAKER : The question is :

MR. DEPUTY-SPEAKER : Now we take up Supplementary Demands for Grants (General), — discussion and voting.

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1981-82 for the purposes of Railways, be taken into consideration."

Motion moved :

*The Motion was adopted.*

MR. DEPUTY-SPEAKER : We shall now take up the clauses. The question is :

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending 31st day of March, 1982, in respect of the following demands entered in the second column thereof —

"That clauses 2 and 3 and the Schedule stand part of the Bill."

Demand Nos. 7, 10, 13, 14, 18, 24, 30, 42, 48, 55, 59, 62, 70, 71, 96, 98 and 108."

*The Motion was adopted.*

Clauses 2 and 3 and the Schedule were added to the Bill.

Supplementary Demands for Grants (General) for 1981-82 submitted to the Vote of the Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant submitted to the vote of the House	
		Revenue Rs.	Capital Rs.
1	2		3
MINISTRY OF AGRICULTURE			
7	*Department of Food		10,00,00,000

† Introduced/moved with the recommendation of the President.

†† Moved with the recommendation of the President.